

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.04.2023

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2023</i>
CIVIL	18242	558	533	18267
CRIMINAL	0	0	0	0
TOTAL	18242	558	533	18267

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.03.2023</i>
CIVIL	167312	4036	4869	166479
CRIMINAL	34477	1869	2091	34255
TOTAL	201789	5905	6960	200734